

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 95/2011

Subject: Determination of Transmission Tariff of Determination of transmission tariff from estimated DOCO:1.7.2011 to 31.3.2011, for Transmission System Associated with SEWA-II HEP in Northern Region for Tariff block 2009-14 Period

Date of Hearing: 19.1.2012

Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner: Power Grid Corporation of India Ltd.

Respondents: Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & 16 others

Parties present: Shri M.M. Mondal, PGCIL
Shri S.S. Raju, PGCIL
Shri R.B.Sharma, BRPL
Shri Sanjay Srivastav, BRPL
Shri Sunil Barnwal, BRPL

Record of Proceedings

Due to paucity of time, the matter could not be taken up for hearing. Accordingly, the matter is adjourned.

2. The petition shall be listed for hearing on 16.2.2012.

By order of the Commission

(T.Rout)
Joint Chief (Law)
23.1.2012